

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 901 of 2002

Jabalpur, this the 25th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

H.K. Shrivastava, aged about 41 years, son of
Shri Ramlal Shrivastava, Junior Engineer-II
Traction and Distribution sehore, Ratlam
Division, Western Railway, District Sehore
(By Advocate- Shri K.S. Wadhwa)

APPLICANT

VERSUS

1. The Union of India through the Secretary, Ministry of Railways, New Delhi
2. General Manager Western Railways Church Gate, Mumbai
3. Divisional Railways Manager Ratlam Division
4. The Senior D.E.E. (Tr.D.) Ratlam Division
Ratlam

RESPONDENTS

ORDER (ORAL)

By Shanker Raju - Member (Judicial)

The learned counsel for the applicant seeks withdrawal of this case, to avail the remedies left with him. Prayer is allowed. This O.A. is dismissed as withdrawn.

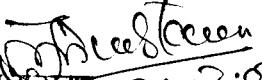

(R.K. Upadhyaya)
Member (A)


(Shanker Raju)
Member (J)

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रमाणिति द्वारा दिल्ली:-

(1) राज्यपाल, राज्यपाल कार्यालय, जबलपुर
(2) राज्यपाल, राज्यपाल कार्यालय, जबलपुर
(3) राज्यपाल, राज्यपाल कार्यालय, जबलपुर
(4) राज्यपाल, राज्यपाल कार्यालय, जबलपुर

सूचना को उपर्युक्त कार्यालयों को


अधिकारी
31-3-03

Issued
31-3-03